

creased requirements of coal due to increase in thermal generation. A number of steps have been taken by the Government to ensure adequate and regular supply of coal to thermal power stations. These steps include :—

- (i) railways have been requested to step up supply of wagons for movement of coal to thermal power stations;
- (ii) close liaison is maintained by the Department of power and Central Electricity Authority with the Department of Coal and Ministry of Railways for monitoring coal supplies to the power stations. High level inter-Ministerial meetings are also held periodically to review coal supplies to power stations, and remedial measures taken;
- (iii) steps are taken to accelerate coal supplies to such of the power stations which have critical coal stocks to ensure that there is no loss of generation due to shortage of coal supplies;
- (iv) in order to reduce avoidable hold up of wagons power stations have been asked to taken steps to ensure expeditious unloading of coal and early release of wagons.

As a result of these measures, the coal supplies to the power stations have improved during the last few months.

Supply of water from Bhakra and Sutlej Beas link project to Haryana

5782. SHRI CHIRANJI LAL SHARMA : Will the Minister of ENERGY be pleased to state :

- (a) whether it is a fact that farmers of Haryana are not getting irrigational waters from Bhakra and Sutlej-Beas link project;
- (b) if so, the reasons therefor ; and
- (c) the measures being taken by the Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) :

(a) to (c). So far as supplies to Haryana from the river Sutlej are concerned they are getting their full share. During certain period, Haryana was delivered water from river Sutlej even in excess of their share.

As regards supplies out of Ravi-Beas waters, Haryana cannot draw its full share till the construction of Sutlej-Yamuna link canal project is completed. Till such time, Haryana can be given part of its share of Ravi-Beas waters only through Bhakra main line canal which has limited capacity. During the filling period of 21-5-1980 to 20-9-1980 Haryana received short supplies to some extent. During the depletion period of 21-9-1980 to 20-11-1980 Haryana was delivered its share as per the formulations approved by the BBMB. For the period 1-12-1980 to 28-2-1981 Haryana was delivered full quantity of its share as worked out on the basis of the *ad hoc* decision of December 1980 of the Govt. of India.

The Board has also under consideration a proposal to restore the capacity of the Bhakra main line to its original designed capacity.

Though the issue of sharing of Ravi-Beas waters is being contested before the Supreme Court, efforts are being made to resolve this dispute through good will and discussions.

Offer by Big Industrial Houses to set up power Plant

5783. SHRI JAI NARAIN ROAT : Will the Minister of ENERGY be pleased to state :

- (a) whether it is a fact that big industrial houses have offered to set up power plants in the country during the Sixth Five year plan;
- (b) if so, the details thereof ;

(c) whether it is also a fact that they have also agreed to set up power plants in Rajasthan ; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN) :
(a) and (b) Only Government of Bihar and Government of Karnataka have so far intimated about some offers having been received by them from the private sector to set up power plants these are:

BIHAR : Two offers have been received by the State Government— one from the Tata Iron and Steel Company Limited for the installation of power plant of about 200 MW in Jamshedpur and another from the Bihar Caustic and Chemicals Limited for the installation of a 135 MW power station at Palamu. The proposals are for these plants to be set up in the Joint sector by floating separate companies for the purpose.

KARNATAKA : M/s Ballarpur Industries has proposed to finance the Dandeli dam and power house having a power potential of 30 MW at an estimated cost of Rs. 45 crores for their captive use for their caustic soda and chlorine plant at Dandeli.

(c) and (d) No Sir, No such proposals have so far been received by the Rajasthan Electricity Board.

Consumption of Diesel in Rajasthan

5784. **SHRI JAI NARAIN ROAT:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) the total consumption of high speed diesel in Rajasthan State for the last three years ;

(b) the estimated total consumption of high speed diesel in the State for

1981 and whether Government would be able to supply this quantity in 1981; and

(c) if not, the reasons therefor ?

THE MINISTER OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI P.C. SETHI) : (a) The total approximate consumption of high speed diesel (HSD) oil in Rajasthan during the last three years was as under :—

Year	Consumption
	(In lakh tonnes)
1978-79	4.10
1979-80	4.60
1980-81	4.66
	(Provisional)

(b) and (c) It is not possible to precisely indicate the likely consumption of HSD in Rajasthan during the year 1981. In recent months, the allocation of HSD to all states, including Rajasthan, were being made at a level 5% more than the original allocation in the corresponding months of the previous year. However, during the months of January and February '81, additional allocation of HSD of the order of 4,000 tonnes and 9,500 tonnes were made to Rajasthan taking into consideration the requirements indicated by the State Government. The HSD allocations for March and April 1981, are based on a 15% increase over the actual sales in the corresponding months of 1980. Allocations of HSD to Rajasthan for the ensuing month of the year 1981 will be decided after taking into account the overall availability of the product, movement capacity and past allocation/consumption in the State.